

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:280
ANSWERED ON:09.08.2012
MPLADS PROJECTS IN KARNATAKA
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the number of MPLADS funds recommended by different MPs, sanctioned and utilised in Mandya district, Karnataka during the last three years;
- (b) whether the Union Government has received any complaint regarding the delay in the execution of MPLADS projects;
- (c) if so, the details thereof; and
- (d) the action taken/proposed to be taken by the Union Government on these complaints?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) As per information received from Deputy Commissioner, Mandya, the details of funds recommended by different MPs, the amount sanctioned and utilized in Mandya district of Karnataka during the last three years, is given at Annexure.
- (b)&(c) Some complaints regarding delay in implementation of MPLAD projects in the country have been received in the Ministry. The complaints are mainly regarding non-sanctioning of recommended works within stipulated time and delay in execution of works by the District Authorities.
- (d) Wherever delay in implementation of the MPLAD Scheme is brought to the notice of the Ministry, the concerned State/UT Governments are directed to inquire into the matter and take appropriate action against the officials responsible for delay.